

ORISSA HIGH COURT

FILING REPORT AS ON :10/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000020/2023	NATIONAL ALUMINIUM COMPANY LTD. VS	TANMAY MISHRA VS	// ()
2	BLAPL/0011696/2023	M/S. MAHESWARI BROTHERS COAL LTD. RAJESH KUMAR PRUSTY @ RAJESH PRUSTY VS	SUJATA JENA VS	// BADAGADA /8 /2023 ()
3	BLAPL/0011697/2023	STATE OF ODISHA REJINA BIBI SEKH VS	AMITAV TRIPATHY VS	// / /0 ()
4	BLAPL/0011698/2023	STATE OF ODISHA CHINTAMANI DAS VS	SURENDRA KUMAR BISWAL VS	// BALASORE TOWN /167 /2023 ()
5	BLAPL/0011699/2023	STATE OF ODISHA SATYAJIT NAIK @ SATYA VS	SARAT KUMAR JENA VS	// AMBABHONA /185 /2020 ()
6	BLAPL/0011700/2023	STATE OF ODISHA UDAYA SHANKAR BISWAS VS	ASHOK KUMAR BEHERA VS	// BADACHANA /60 /2023 ()
7	BLAPL/0011701/2023	STATE OF ODISHA MOHESH CHOBE @ MAHESH CHOBE VS	ANANTA NARAYAN PATTANAYAK VS	// MAIDALPUR /40 /2023 ()
8	BLAPL/0011702/2023	STATE OF ODISHA GIRIDHARI PATRA VS	ANANTA NARAYAN PATTANAYAK VS	// / /0 ()
9	BLAPL/0011703/2023	STATE OF ODISHA BHAKTA @ BHASKAR HARIJAN VS	DEEPANKAR PANIGRAHY VS	// JEYPORE SADAR /242 /2023 ()
10	BLAPL/0011704/2023	STATE OF ODISHA PREMANANDA PATEL VS	AJIT KUMAR RAUT VS	// JHARSUGUDA /391 /2023 ()
11	BLAPL/0011705/2023	STATE OF ODISHA BENUDHAR SABAR VS	SOUBHAGYA KUMAR DASH VS	// GUDARI /69 /2022 ()
		STATE OF ODISHA		//

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12	BLAPL/0011706/2023	BRAJA KISHORE DAS @ DASH VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	TANGI /179 /2023 () //
13	BLAPL/0011707/2023	PANKAJ KUMAR YADAV VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// /0 () //
14	BLAPL/0011708/2023	NARAYAN SHANTARAM CHOUDHURY VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MACHHKUND /33 /2023 () //
15	BLAPL/0011709/2023	SANATANA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /313 /2023 () //
16	BLAPL/0011710/2023	SHYAM SUNDAR PANGI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MALKANGIRI /488 /2023 () //
17	BLAPL/0011711/2023	BIPRA RAITA VS STATE OF ODISHA	MAHES DAS VS	BADAGADA /12 /2016 () //
18	BLAPL/0011712/2023	NARAYAN DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// /0 () //
19	BLAPL/0011713/2023	MAHABIR MUNDA @ DALDA VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	AINTHAPALI /10 /2020 () //
20	BLAPL/0011714/2023	NITYANANDA BAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /137 /2023 () //
21	BLAPL/0011715/2023	NIMAI CHARAN BHOI VS STATE OF ODISHA	SAILABALA JENA VS	ATTABIRA /302 /2023 () //
22	BLAPL/0011716/2023	SILU @ SURESH CHANDRA @ SURESH KUMAR BEHERA VS STATE OF ODISHA	DEBENDRA PRADHAN VS	OLATPUR /97 /2019 () //
23	BLAPL/0011717/2023	DHABULU HARIJAN	ARJEET MISHRA	JEYPORE SADAR /156 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0011718/2023	BISHNUNATH BEHERA	MANAS KUMAR CHAND	BANAPUR P.S. /356 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0011719/2023	SUKBINDER KAUR @ RAJJI	SIDHARTHA DAS	BARBIL /129 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0011720/2023	BHAKTA @ BHAKTA CHARAN MOHANTY	MANAS KUMAR CHAND	MAHAKALPARA /48 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0011721/2023	PANDA @ HARASA PRADHAN	HARIPAD MOHANTY	BUGUDA /131 /2018
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0011722/2023	SURESH BISOYI	GOPAL KRISHNA NAYAK	BADAGADA /101 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0011723/2023	MADHUSUDAN DAS	RAKESH KUMAR ROUTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0011724/2023	DEBASHIS DAS	RAKESH KUMAR ROUTRAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0011725/2023	SIBU PRADHAN	ANIRUDHA DAS	SECTOR-3 /82 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0011726/2023	GOBARDHAN KANSARI	SURYAKANTA DWIBEDI	NABARANGAPUR TOWN /368 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0011727/2023	HIMANSHU RANA	RAMESH CHANDRA ROUT	PARADEEP LOCK /178 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0011728/2023	LADU RAM	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()

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35	BLAPL/0011729/2023	STATE OF ODISHA NATU KANHAR VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /160 /2023 ()
36	BLAPL/0011730/2023	STATE OF ODISHA JYOTI PRAKASH MALLICK VS	SATYA RANJAN MULIA VS	// / /0 ()
37	BLAPL/0011731/2023	STATE OF ODISHA BABU KHAN @ MD. MUDDASIR KHAN VS	KAUSTUVA MOHANTY VS	// DHANUPALI /161 /2023 ()
38	BLAPL/0011732/2023	STATE OF ODISHA MADHABA NAIK VS	DURLLABHA RANJAN MISHRA VS	// KHAPRAKHOL /152 /2023 ()
39	BLAPL/0011733/2023	STATE OF ODISHA ISWAR TANDI VS	MOHENDRA KUMAR MOHAPATRO VS	// NARLA /123 /2023 ()
40	BLAPL/0011734/2023	STATE OF ODISHA TUKUNA BEHERA VS	BIJAYA KUMAR RAGADA VS	// DIGAPAHANDI /174 /2023 ()
41	BLAPL/0011735/2023	STATE OF ODISHA MANORANJAN DAS VS	SAROJ BARIK VS	// BALASORE SADAR /151 /2023 ()
42	BLAPL/0011736/2023	STATE OF ODISHA JIYEUR RAHAMAN VS	SURYAKANTA DWIBEDI VS	// BARIPADA SADAR /8 /2023 ()
43	BLAPL/0011737/2023	STATE OF ODISHA JAGABANDHU BARIK @ RAJA VS	PATITAPABAN NATH VS	// KEONJHAR SADAR /278 /2023 ()
44	BLAPL/0011738/2023	STATE OF ODISHA NAGESWAR GAMPHARAI VS	ANANTA NARAYAN PATTANAYAK VS	// NANDAPUR /133 /2021 ()
45	BLAPL/0011739/2023	STATE OF ODISHA KARTIK PRADHAN @ ANDHA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// FATEGARH /134 /2023 () //

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46	BLAPL/0011740/2023	SUDHIRA PAIKA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	BAMUNIGAM /113 /2022 () //
47	BLAPL/0011741/2023	KARAN SINGH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	PLANTSITE /230 /2023 () //
48	BLAPL/0011742/2023	SUKRA KHILLA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /113 /2021 () //
49	BLAPL/0011743/2023	SANDEEP SURESH MANDAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 () //
50	BLAPL/0011744/2023	SUSTHIRA PAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 () //
51	BLAPL/0011745/2023	MUNA @ MANOJ KANDI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /200 /2023 () //
52	BLAPL/0011746/2023	LAXMI DAS VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	/ /0 () //
53	BLAPL/0011747/2023	RAJKUMAR VERMA VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 () //
54	BLAPL/0011748/2023	SAMRAT DAS VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /166 /2023 () //
55	BLAPL/0011749/2023	PINKU @ RAJA SAHOO VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	LAXMISAGAR P.S. /262 /2023 () //
56	BLAPL/0011750/2023	PRAKASH KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /114 /2023 () //
57	BLAPL/0011751/2023	AJAYA KUMAR MAHARANA	JAGAJIBAN PRADHAN	/ /0

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		VS	VS	()
58	BLAPL/0011752/2023	STATE OF ODISHA NIRANJAN BAI	SURYAKANTA DWIBEDI	// RANPUR /137 /2023
		VS	VS	()
59	BLAPL/0011753/2023	STATE OF ODISHA MEHBOOB	DURLLABHA RANJAN MISHRA	// DUNGURIPALI /191 /2022
		VS	VS	()
60	BLAPL/0011754/2023	STATE OF ODISHA SARBESWAR BISWAL @ BHOLIA	SUKANTA KUMAR DALAI	// KHANDAPARA /61 /2022
		VS	VS	()
61	BLAPL/0011755/2023	STATE OF ODISHA GOPAL BEHERA	HRUDANANDA MOHAPATRA	// NIMAPADA /187 /2023
		VS	VS	()
62	BLAPL/0011756/2023	STATE OF ODISHA RAMESH DALABEHERA	KURESH PRASAD DASH	// BHANJANAGAR /53 /2011
		VS	VS	()
63	BLAPL/0011757/2023	STATE OF ODISHA CHUDAMANI SAGARIA	AKSHAYA KUMAR SAHOO	// / /0
		VS	VS	()
64	BLAPL/0011758/2023	STATE OF ODISHA RADHA KANTA PATRA	TAPAS KUMAR ACHARYA	// BHANJANAGAR /783 /2023
		VS	VS	()
65	BLAPL/0011759/2023	STATE OF ODISHA BHISMA GUNTHA	PRASANTA KUMAR NANDA	// NANDAPUR /25 /2023
		VS	VS	()
66	BLAPL/0011760/2023	STATE OF ODISHA SUKANTA NAYAK @ PUA	GYANA RANJAN DHAL	// CAPITAL P.S. /26 /2023
		VS	VS	()
67	CMAPL/0000722/2023	STATE OF ODISHA MAHANTA SUKHRAM DAS	P.C.KAR	// / /
		VS	VS	()
68	CMAPL/0000723/2023	JOGI KANDI SIBARAM MISHRA	ADV.	// / /
		VS	VS	()

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69	CMP/0001240/2023	S.C. and S.T.D.F.C.O OP. LTD. ANUSUYA SAHOO VS SABITRI SAHOO	AKSHAYA KUMAR SAHOO VS	// // 0 //
70	CMP/0001241/2023	KRISHNA CHANDRA NAYAK VS TAPAN KUMAR NAYAK	SISIR CHANDRA DASH VS	// 0 //
71	CMP/0001242/2023	SURENDRA SAHOO VS DAMAYANTI SAHOO	BIBEKANANDA MAHAPATRA VS	// 0 //
72	CMP/0001243/2023	PAIDISETTY ANIL KUMAR VS GANJAM URBAN TRANSPORT SERVICE LTD. (GUTSL), GANJAM	BIBEKANANDA BHUYAN VS	// 0 //
73	CMP/0001244/2023	PAIDISETTY ANIL KUMAR VS GANJAM URBAN TRANSPORT SERVICE LTD. (GUTSL), GANJAM	BIBEKANANDA BHUYAN VS	// 0 //
74	CMP/0001245/2023	GOBARDHAN RATH VS TRILOCHAN RATH	BIBEKANANDA BHUYAN VS	// 0 //
75	CMP/0001246/2023	SUDARSHAN RANA VS KANDARU CHARAN RANA	DWARIKA PRASAD MOHANTY VS	// 0 //
76	CMP/0001247/2023	PURNA CHANDRA PATEL VS RAJ KISHORE PATEL	LAXMINARAYAN PATEL VS	// 0 //
77	CMP/0001248/2023	BATA KRUSHNA SAHU VS GOURANGA SAHU	MAHESWAR MOHANTY VS	// 0 //
78	CMP/0001249/2023	AJAYA KUMAR DAS VS KULAMANI PARIDA	SHIB SHANKAR MOHANTY VS	// 0 //
79	CMP/0001250/2023	ADALA ANNAPURNA PRADHAN VS SRI JAGANNATH MAHAPRABHU BIJE, KANDHAMAL	BIBEKANANDA BHUYAN VS	// 0 //

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80	CONTC/0007737/2023	RANJIT KUMAR SINGH VS ARAVIND AGRAWAL, I.A.S	adv VS	// 0
81	CONTC/0007738/2023	SAROJ KUMAR SAHOO VS BINITA SENAPATI, D.E.O, DHENKANAL	ADV VS	// 0
82	CONTC/0007739/2023	BARUN @ BARUNA BEHERA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0
83	CONTC/0007740/2023	DAMAYANTI SWAIN VS SIDHESWAR BALIRAM BONDAR, COLLECTOR, BHADRAK	ADV VS	// 0
84	CONTC/0007741/2023	KABINDRA SEKHAR FAKIR RANJAN DAS VS ASWATHY S., I.A.S.	PRANAB RANJAN CHHATOI VS	// 0
85	CONTC/0007742/2023	ASHOK KUMAR DASH MOHAPATRA VS SUSHANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION., BBSR, KHORDHA	ADV VS	// 0
86	CONTC/0007743/2023	SUSAMA ROUT VS ASWATHY S, I.A.S.	ADV. VS	// 0
87	CONTC/0007744/2023	USHARANI PANIGRAHI VS S. ASWATHI, I.A.S.	ABANI KANTA DASH VS	// 0
88	CONTC/0007745/2023	BAIDHAR NAIK VS SATYABRATA SAHU, I.A.S	ADV VS	// 0
89	CONTC/0007746/2023	KISHORE KUMAR PRADHAN VS SATYABRATA SAHU, IAS	ADV. VS	// 0
90	CONTC/0007747/2023	GADADHAR NAYAK VS ANU GARG, I.A.S	ADV VS	// 0
91	CONTC/0007748/2023	RAMA CHANDRA SAHU	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CONTC/0007749/2023	AMITA PATTNAIK,DISTRICT EDUCATION OFFICER BENUDHAR SATAPATHY	ADV	//
		VS	VS	0
93	CONTC/0007750/2023	ASWATHI S, I.A.S HAREKRUSHNA BEHERA	ADV	//
		VS	VS	0
94	CONTC/0007751/2023	D.K.SINGH, I.A.S BHARAT CHANDRA MALIK	adv.	//
		VS	VS	0
95	CONTC/0007752/2023	SURESH KUMAR VISHISHTH, I.A.S. DINESH NAIK	ADV	//
		VS	VS	0
96	CONTC/0007753/2023	ASWINI KUMAR MISHRA, ADDL. SECY. TO GOVT. DEPT. OF SCHOOL AND MASS EDUCATION MAHESH CHANDRA BHUYAN	MIHIR KANTA RATH	//
		VS	VS	0
97	CONTC/0007754/2023	SATYABRATA SAHU, I.A.S JAGANNATH DASH	SANDHYARANI PANI	//
		VS	VS	0
98	CONTC/0007755/2023	ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION LEKRU MEHER	SANDHYARANI PANI	//
		VS	VS	0
99	CONTC/0007756/2023	ARAVIND AGRAWAL,SECRETARY DEPTT. OF HIGHER EDUCATION PARSURAM DASH	ADV.	//
		VS	VS	0
100	CONTC/0007757/2023	DR. ARABINDA KUMAR PADHEE, I.A.S. DR. RIMSHA K.P	AVIJIT MISHRA	//
		VS	VS	0
101	CONTC/0007758/2023	DR. JAYANTA KUMAR DASH, PRINCIPAL, SCB DENTAL COLLEGE AND HOSPITAL AHALYA SWAIN	GYANALOKA MOHANTY	//
		VS	VS	0
102	CONTC/0007759/2023	PRATAP KUMAR SATPATHY SUNIL KUMAR SEN	SANDHYARANI PANI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0007760/2023	ARAVIND AGRAWAL, SECRETARY DEPTT. OF HIGHER EDUCATION PRADEEP KUMAR NAYAK VS	ADV VS	// // ()
104	CONTC/0007761/2023	DEBADATTA SATPATHY SHILPI BASUMALLIK VS	BIBEKANANDA BHUYAN VS	// // ()
105	CONTC/0007762/2023	RAMESH CHANDRA JENA, DY COMMISSIONER-CUM- AO, ODA COURT SAKTIKANTA DAS VS	ADV VS	// // ()
106	CONTC/0007763/2023	PURNA CHANDRA MISHRA, DEPUTY COLLECTOR (REVENUE) RANJANA DAS VS	AMIYA KUMAR CHHATOI VS	// // ()
107	CONTC/0007764/2023	SHUBHA SARMA, I.A.S. TRINATH NAYAK VS	ADV. VS	// // ()
108	CONTC/0007765/2023	RAMA CHANDRA NAHAK, DISTRICT EDUCATION OFFICER, KORAPUT BIPLAB KUMAR PRATAP VS	PRAHALLAD KUMAR SINHA VS	// // ()
109	CONTC/0007766/2023	ASWATHY S., I.A.S. HARIHAR SETHI VS	ADV VS	// // ()
110	CONTC/0007767/2023	RAGHU G, I.A.S NIRMALA BALA PATNAIK VS	RAMESH AGARWAL VS	// // ()
111	CONTC/0007768/2023	MANAGING DIRECTOR, ORISSA RURAL HOUSING DEVELOPMENT CORPORATION, BBSR LAXMIDHAR DAS VS	DWARIKA PRASAD MOHANTY VS	// // ()
112	CONTC/0007769/2023	SANATAN NAYAK, THE ASST. EXECUTIVE ENGINEER (R AND B) SUB-DIVISION RABINDRA PRASAD PATTANAIK VS	ADV VS	// // ()
113	CONTC/0007770/2023	SHALINI PANDIT, I.A.S KANTARAO KONDAGARI @ KAJOL VS	ADV VS	// // ()
		ANANTA KISHORE BEHERA, PRINCIPAL ACCOUNT GENERAL (A AND E), ODISHA		//

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114	CONTC/0007771/2023	KUMAR GOURAV MAHANTA VS PURNA CHANDRA SETHI, DISTRICT EDUCATION OFFICER, KEOUNJHAR	ADV. VS	// ()
115	CONTC/0007772/2023	BINODINI NAYAK VS SATYA RANJAN SAHOO, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV. VS	// ()
116	CONTC/0007773/2023	ABHAYA KUMAR MOHANTY VS BANSIDHAR MOHANTY, DIRECTOR, HIGHER EDUCATION, BBSR	ADV. VS	// ()
117	CONTC/0007774/2023	SAMADU GOND VS ASWATHY S., I.A.S.	ADV. VS	// ()
118	CONTC/0007775/2023	SUKADEB BAGH VS ASWATHY S., I.A.S.	ADV. VS	// ()
119	CONTC/0007776/2023	DHANSAI BHATRA VS ASWATHY S., I.A.S.	ADV. VS	// ()
120	CONTC/0007777/2023	PADMA CHARAN BASANTIA VS AMITA PATRNAIK, DISTRICT EDUCATION OFFICER, GANJAM	ADV. VS	// ()
121	CRLA/0001130/2023	MUNDRA @ SURAJ NAIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	BRAHMANITARANG /279 /2019 () //
122	CRLA/0001131/2023	MANAS RANJAN PAIKARAY VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGANNATHA PRASAD /284 /2020 () //
123	CRLA/0001132/2023	SIMANCHAL POLAI VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /618 /2020 () //
124	CRLA/0001133/2023	PRAKASH PARIDA VS STATE OF ODISHA	BANAMALI SAHOO (1) VS	DELANGA /66 /2013 () //
125	CRLMA/0000425/2023	MANMATH PRADHAN	ADV.	/ /0

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		VS	VS	()
126	CRLMC/0004662/2023	STATE OF ODISHA NAYANA BISWAL	KUMAR KASHYAP	// BALASORE VIGILANCE /39 /2017
		VS	VS	()
127	CRLMC/0004663/2023	STATE OF ODISHA SAMBA PANGI	DEEPANKAR PANIGRAHY	// SEMILLIGUDA /91 /2021
		VS	VS	()
128	CRLMC/0004664/2023	STATE OF ODISHA ASWINI KUMAR DASH		// SAMBALPUR TOWN /114 /2020
		VS	VS	()
129	CRLMC/0004665/2023	STATE OF ODISHA SANJAYA KUMAR MOHANTY	SARADA PRASAD DASH	// / /0
		VS	VS	()
130	CRLMC/0004666/2023	SHAIKH JAKIRUDDIN DIPTIMANI @ DIPTIMAYEE KUMBHAR	MANAS KUMAR CHAND	// TITILAGARH /29 /2021
		VS	VS	()
131	CRLMC/0004667/2023	STATE OF ODISHA NARAYAN PRADHAN	JYOTIRMAYA SAHOO	// KODALA /57 /2013
		VS	VS	()
132	CRLMC/0004668/2023	STATE OF ODISHA BABU BHOI @ MANAS RANJAN BHOI	BIJAY KUMAR BEHERA	// CUTTACK SADAR /283 /2017
		VS	VS	()
133	CRLMC/0004669/2023	STATE OF ODISHA GHANASHYAM MISHRA	MIHIR KUMAR DASH	// / /0
		VS	VS	()
134	CRLMC/0004670/2023	BISHNU CHARAN PANDA INDU BHUSAN DAS	DIPTI RANJAN BHOKTA	// BHUBANESWAR VIGILANCE /35 /2022
		VS	VS	()
135	CRLMC/0004671/2023	STATE OF ODISHA(VIG.) PRADEEP PUGALIA	LALIT KUMAR MAHARANA	// / /0
		VS	VS	()
136	CRLMC/0004672/2023	STATE OF ODISHA GANDU @ KRUSHNA CHANDRA DAS	BHABANI SANKAR DAS	// / /0
		VS	VS	()

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137	CRLMC/0004673/2023	STATE OF ODISHA TUSHAR JAIN VS	ARUN KUMAR MISHRA VS	// / /0 ()
138	CRLMC/0004674/2023	STATE OF ODISHA KESHAB KISHOR NAYAK VS	TAPAS KUMAR ACHARYA VS	// SAMBALPUR VIGILANCE /8 /2021 ()
139	CRLMC/0004675/2023	STATE OF ODISHA JNANARANJAN DASH VS	RAKESH KUMAR SARANGI VS	// KHURDA P.S. /161 /2023 ()
140	CRLMC/0004676/2023	STATE OF ODISHA ARABINDA MISHRA VS	DEEPAK KUMAR DAS VS	// KONARK /88 /2018 ()
141	CRLMC/0004677/2023	STATE OF ODISHA ABHIMANYU PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
142	CRLMC/0004678/2023	STATE OF ODISHA KAILASH BEHERA@KAILASH CHANDRA BEHERA@KAILASH PRADHAN VS	KAILASH PRADHAN VS	// SORO /495 /2013 ()
143	CRLMP/0001999/2023	STATE OF ODISHA BALARAM PRADHAN VS	PRAMODA KUMAR MISHRA VS	// / /0 ()
144	CRLMP/0002000/2023	STATE OF ODISHA AMIT KUMAR MISHRA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
145	CRLMP/0002001/2023	STATE OF ODISHA BAIKUNTHA NATH SAHOO VS	SAROJ KUMAR DASH VS	// / /0 ()
146	CRLMP/0002002/2023	STATE OF ODISHA BABITA DEVI VS	BIBHUTI BHUSAN BEHERA VS	// / /0 ()
147	CRLREV/0000548/2023	STATE OF ODISHA KRUTIKA PANDA VS SUSHRIT KUMAR MISHRA	MALAYA KUMAR MISHRA VS	// JHARSUGUDA /123 /2018 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRP/000036/2023	G. ANIL KUMAR PATRA VS G. JYOSHNA PATRA	JAGANNATH BHUYAN VS	// ()
149	FAO/0000466/2023	PEGAMBER @ PEGAMBER MIAN VS UNION OF INDIA	AKSHAYA KUMAR SAHOO VS	// ()
150	JCRLA/0000118/2023	NABIN DEHURY VS STATE OF ODISHA	ADV. VS	MAHULPALI /175 /2020 A.D.J.,KUCHINDA(Sambalpur) ST/0000025/2020
151	MACA/0000985/2023	SNIGDHARANI BISWAL VS SHRIKANTA KUMAR PANI	AMITAV TRIPATHY VS	// ()
152	MATA/0000344/2023	AKASH KUMAR GOCHHAYAT VS SUBHASHREE SAMAL	ANIMESH MOHANTY VS	// ()
153	MATA/0000345/2023	RANESH KUMAR PANDA VS ANWESHA ACHARYA	ALOK KUMAR MOHAPATRA VS	// ()
154	MATA/0000346/2023	BIRANCHI NAIK VS SNEHALATA NAIK	RADHARAMAN DAS NAYAK VS	// ()
155	RSA/0000419/2023	RAMAKANTA SATAPATHY VS PURNA CHANDRA SAHU	AKASH KUMAR PATAJOSHI VS	// CIVIL JUDGE (SD),BALASORE(Kendrapara) Sa/0000022/2019
156	RSA/0000420/2023	BRUNDABAN DEEP VS BASUDEV NAIK	RAJENDRA KUMAR MUND VS	// CIVIL JUDGE (SD),BALASORE(Kendrapara) Sa/0000009/2021
157	RSA/0000421/2023	JAGAT RAM MOHANTA VS CHHATISH KUMAR MOHANTA	RASHMIKANTA MAHALIK VS	// ()
158	RSA/0000422/2023	HIMADRI MAHAPATRA VS SUKANTA KUMAR MAHAPATRA	JYOTI RANJAN DEO VS	// ()
159	RSA/0000423/2023	SUNITA AGARWAL	SARITA AGRAWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	RVWPET/0000397/2023	BISWANATH AGARWAL STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
161	TRP(C)/0000344/2023	ANITA RAUT SWARNA MUDRA SAMAL	ANURAG PATI	//
		VS	VS	0
162	WA/0002546/2023	SHAKTI PRASAD THATI STATE OF ODISHA	PRAVAT KUMAR MUDULI,A.G.A	//
		VS	VS	0
163	WA/0002547/2023	DASHARATH NAYAK STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
164	WA/0002548/2023	SUDHANSU SEKHAR BHUYAN STATE OF ODISHA	PRAVAT KUMAR MUDULI,A.G.A	//
		VS	VS	0
165	WA/0002549/2023	RASHMIKANTA SAMAL ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	SOBHAR PALIT	//
		VS	VS	0
166	WA/0002550/2023	SUBHALAXMI DAS ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	SOBHAR PALIT, SR.ADV.	//
		VS	VS	0
167	WA/0002551/2023	SUSHANT KUMAR ROUT SAHADEV ROUT	J.PRADHAN	//
		VS	VS	0
168	WA/0002552/2023	DIRECTOR OF ESTATE, BBSR RABINDRANATH ROU TRAY	BIBEKANANDA BHUYAN	//
		VS	VS	0
169	WA/0002553/2023	COLLECTOR, KHORDHA SHYAM SUNDAR ROUTARAY	BIBEKANANDA BHUYAN	//
		VS	VS	0
170	WA/0002554/2023	COLLECTOR, KHORDHA UNION OF INDIA	DIPTI RANJAN BHOKTA,C.G.C, OHC	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0002555/2023	MAHESWAR DASH STATE OF ODISHA VS	Y.S.P.BABU,A.G.A VS	// // ()
172	WP(C)/0033460/2023	SANTOSH KUMAR PARHI PRAKASH KUMAR PANDA VS	DEBASHISHA HOTA VS	// // ()
173	WP(C)/0033461/2023	STATE OF ODISHA MADHUSUDAN MAHUNTA VS	UPENDRA KUMAR SAMAL VS	// // ()
174	WP(C)/0033462/2023	STATE OF ODISHA SAMAR CHANDRA MAHATO VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
175	WP(C)/0033463/2023	STATE OF ODISHA ASHOK KUMAR BEHERA VS	UPENDRA KUMAR SAMAL VS	// // ()
176	WP(C)/0033464/2023	STATE OF ODISHA MANJU DEVI SONI VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
177	WP(C)/0033465/2023	STATE OF ODISHA RAJKISHOR BEHERA VS	DURLLABHA RANJAN MISHRA VS	// // ()
178	WP(C)/0033466/2023	STATE OF ODISHA ANURADHA MAHUNTA VS	UPENDRA KUMAR SAMAL VS	// // ()
179	WP(C)/0033467/2023	STATE OF ODISHA M/S G.C.SECURITY SERVICES P LTD., BBSR VS	ISHWAR MOHANTY VS	// // ()
180	WP(C)/0033468/2023	UNION OF INDIA BIRANCHI KUMAR DASH VS	UPENDRA KUMAR SAMAL VS	// // ()
181	WP(C)/0033469/2023	REGISTRAR OF TRADE UNIONS, ODISHA CUM LABOUR COMMNR. BBSR M/S RITIKA ISPAT PVT. LTD., SUNDARGARH VS	BHABANI PRASAD MOHANTY VS	// // ()
		THE COMMNR. OF CT AND GST, ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0033470/2023	MANORAMA PRADHAN VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
183	WP(C)/0033471/2023	TRUPTIMAYEE MOHAPATRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
184	WP(C)/0033472/2023	RAJENDRA PRASAD JENA VS PRINCIPAL, CHRISTIAN MEDICAL COLLEGE, VELLORE, TAMILNADU	TRILOCHAN PANIGRAHI VS	// 0 //
185	WP(C)/0033473/2023	PRAVATI LENKA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
186	WP(C)/0033474/2023	SAROJINI SETHY VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
187	WP(C)/0033475/2023	DR. RAJIB NARAYAN SAHU VS UNION OF INDIA	LALIT KUMAR MAHARANA VS	// 0 //
188	WP(C)/0033476/2023	PRADHAN NIRANJAN PATTANAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
189	WP(C)/0033477/2023	ASHOK KUMAR NAIK VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
190	WP(C)/0033478/2023	BIBHUTI RANJAN BISWAL VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
191	WP(C)/0033479/2023	RAMESH CHANDRA BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
192	WP(C)/0033480/2023	JUGAL KISHORE ROUT VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
193	WP(C)/0033481/2023	DR. DEVANANDA BEURA	SAMEER KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0033482/2023	STATE OF ODISHA JOGESWAR SAHOO	UMAKANTA MISHRA	//
		VS	VS	0
195	WP(C)/0033483/2023	THE DISTRICT JUDGE, CUTTACK DR. DASARATHI SAHU	SAMEER KUMAR DAS	//
		VS	VS	0
196	WP(C)/0033484/2023	STATE OF ODISHA NAMITA BARIK	UMAKANTA MISHRA	//
		VS	VS	0
197	WP(C)/0033485/2023	THE DISTRICT JUDGE, CUTTACK BANABIHARI BARIK	DHANESWAR BEHERA	//
		VS	VS	0
198	WP(C)/0033486/2023	STATE OF ODISHA JYOTISMITA MOHANTY	SANTOSH KUMAR MOHANTY	//
		VS	VS	0
199	WP(C)/0033487/2023	STATE OF ODISHA GAGANBIHARI NAYAK	DHANESWAR BEHERA	//
		VS	VS	0
200	WP(C)/0033488/2023	STATE OF ODISHA NIRAKAR NAYAK	DHANESWAR BEHERA	//
		VS	VS	0
201	WP(C)/0033489/2023	STATE OF ODISHA RABINDRA NATH SAHU	SAIBRATA RATH	//
		VS	VS	0
202	WP(C)/0033490/2023	STATE OF ODISHA RASEWAR DEHURY	DHANESWAR BEHERA	//
		VS	VS	0
203	WP(C)/0033491/2023	STATE OF ODISHA SATYABADI SAMAL	DHANESWAR BEHERA	//
		VS	VS	0
204	WP(C)/0033492/2023	STATE OF ODISHA JAGABANDHU ROUT	DHANESWAR BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0033493/2023	STATE OF ODISHA MAMATA MANJARI VS	SOMANATH NANDA VS	// // ()
206	WP(C)/0033494/2023	STATE OF ODISHA PRAVAKAR BARIK VS	DHANESWAR BEHERA VS	// // ()
207	WP(C)/0033495/2023	STATE OF ODISHA LIPIKA MALLICK VS	ABHILASH MISHRA VS	// // ()
208	WP(C)/0033496/2023	STATE OF ODISHA SUSIL KUMAR MOHAPATRA VS	DHANESWAR BEHERA VS	// // ()
209	WP(C)/0033497/2023	STATE OF ODISHA BISWASHREE BIRAJITA BEHERA VS	BIBHUDATTA PANDA VS	// // ()
210	WP(C)/0033498/2023	STATE OF ODISHA HAREKRUSHNA DASH VS	ARJUNA CHARANA BEHERA VS	// // ()
211	WP(C)/0033499/2023	STATE OF ODISHA SARAT CHANDRA ROUL VS	PRASANNA KUMAR SAHOO VS	// // ()
212	WP(C)/0033500/2023	STATE OF ODISHA GEETA PANIGRAHI VS	PRASHANTA KUMAR NAYAK VS	// // ()
213	WP(C)/0033501/2023	STATE OF ODISHA NIROD CHANDRA SAHOO VS	DHANESWAR BEHERA VS	// // ()
214	WP(C)/0033502/2023	STATE OF ODISHA RASHMILATA BISWAL VS	PRAFULLA KUMAR KHATEI VS	// // ()
215	WP(C)/0033503/2023	STATE OF ODISHA DUSASAN BHOI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0033504/2023	GURU CHARAN SAHOO VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
217	WP(C)/0033505/2023	SUALATA SWAIN VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
218	WP(C)/0033506/2023	RAJANI DAKUA VS REGIONAL PROVIDENT FUND COMMNR., TELENGANA	JUDHISTHIR SAHOO VS	// 0 //
219	WP(C)/0033507/2023	PRAVASINI BEHERA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
220	WP(C)/0033508/2023	JIMUTA NAIK VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
221	WP(C)/0033509/2023	BISWAJEET BEHERA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
222	WP(C)/0033510/2023	KIRATI JOSHI VS BRANCH MANAGER,CANARA BANK,BHAWANIPATNA	RAJENDRA KUMAR MUND VS	// 0 //
223	WP(C)/0033511/2023	UTTAM KUMAR BEHERA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
224	WP(C)/0033512/2023	RASHMITA MISHRA VS UCO BANK, MAITRI BIHAR BRANCH, BBSR	TUNA SAHU VS	// 0 //
225	WP(C)/0033513/2023	GUNANIDHI DAS VS SUB REGISTRAR, PIPILI	NALINI KANTA DASH VS	// 0 //
226	WP(C)/0033514/2023	ABHILASH MISHRA VS R.T.O. KORAPUT	KHIROD CHANDRA MAJHI VS	// 0 //
227	WP(C)/0033515/2023	MRUNAL KUMAR MOHANTY	PRABODHA CHANDRA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0033516/2023	MRUTYUNJAYA PANDA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O CUTTACK		//
229	WP(C)/0033517/2023	JYOTSNAMAYEE MISHRA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O.KORAPUT		//
230	WP(C)/0033518/2023	SUDHAKAR ROUT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0033519/2023	MADAN MOHAN PUHAN	LALITENDU BHUYAN	//
		VS	VS	0
		CHIEF MANAGING DIRECTOR, OMC, BBSR		//
232	WP(C)/0033520/2023	ABHIRAM NAYAK	HEMANTA KUMAR RATSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0033521/2023	SUNDARAM HOME FINANCE LTD., CHENNAI	NALINI KANTA DASH	//
		VS	VS	0
		DISTRICT MAGISTRATE CUM COLLECTOR, KHORDHA		//
234	WP(C)/0033522/2023	GOKUL CHANDRA NAIK	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0033523/2023	ANANTA PRASAD BEHERA	DHARMENDRA SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0033524/2023	SNEHALATA MOHANTY	NAMITA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0033525/2023	SURENDRANATH MOHANTA	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0033526/2023	KIRANABALA SAHOO	NAMITA PATTANAİK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0033527/2023	STATE OF ODISHA SIDHARTHA SEKHAR DALAI VS	SARATHI JYOTI MOHANTY VS	// // ()
240	WP(C)/0033528/2023	STATE OF ODISHA DEBI PRASAD DAS VS	NAMITA PATTANAİK VS	// // ()
241	WP(C)/0033529/2023	STATE OF ODISHA BALUNKESWAR MAHADEV BIJE KHADICHUAN DEULIPARKUMAR MISHRA VS	USPARKUMAR MISHRA VS	// // ()
242	WP(C)/0033530/2023	STATE OF ODISHA HIMANSU SEKHAR PATTNAİK VS	NAMITA PATTANAİK VS	// // ()
243	WP(C)/0033531/2023	STATE OF ODISHA AMAR KUMAR PATI VS	PIYUSH KUMAR MISHRA VS	// // ()
244	WP(C)/0033532/2023	COMMN.-CUM-SECY., PANCHAYATI RAJ DEPT., BBSR ASHOK KUMAR PATI VS	DAYANANDA MOHAPATRA VS	// // ()
245	WP(C)/0033533/2023	STATE OF ODISHA PADMA CHARAN BHOI VS	PURNA CHANDRA MISHRA VS	// // ()
246	WP(C)/0033534/2023	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// // ()
247	WP(C)/0033535/2023	STATE OF ODISHA NABAKISHORE NAYAK VS	SUSANTA KUMAR MISHRA VS	// // ()
248	WP(C)/0033536/2023	STATE OF ODISHA SADASIBA RAY VS	PRAFULLA KUMAR KAR VS	// // ()
249	WP(C)/0033537/2023	STATE OF ODISHA ADITYA RANJAN MISHRA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0033538/2023	MUKESH BEHRA VS REGISTRAR CO OPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
251	WP(C)/0033539/2023	LAXMI RAY VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
252	WP(C)/0033540/2023	THE CIVIL SOCIETY OF BALASORE DISTRICT VS INDIAN RED CROSS SOCIETY, NEW DELHI	KARUNAKAR RATH VS	// 0 //
253	WP(C)/0033541/2023	PURNA CHANDRA HATUA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
254	WP(C)/0033542/2023	BHABANI SHANKAR PRADHAN VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
255	WP(C)/0033543/2023	PATITAPABAN KAR VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
256	WP(C)/0033544/2023	RASHMI RANJAN SETHY VS PRANGYA PUNYATOYA @ KUNMU	RABI NARAYAN BEHERA VS	// 0 //
257	WP(C)/0033545/2023	KSHYAMA BISWAL VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
258	WP(C)/0033546/2023	SONITA PRADHAN @ PALEI VS SUNIL KUMAR PALEI	MANMAYA KUMAR DASH VS	// 0 //
259	WP(C)/0033547/2023	BHARAT SAHU VS ADDL. D.M. JHARSUGUDA	SUBASH CHANDRA SATAPATHY VS	// 0 //
260	WP(C)/0033548/2023	DAMAYANTI DEHURY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
261	WP(C)/0033549/2023	DR. A.GOURISHANKAR PATRUDU	SANJIB SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0033550/2023	LADU GOUDA	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
		UNION OF INDIA		//
263	WP(C)/0033551/2023	SHANTILATA PATTAYAT	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0033552/2023	M/S. P.K. MINERALS (P) LTD., KEONJHAR	SUCHETA GUMANSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0033553/2023	HIRANMAYI MOHANTA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0033554/2023	PRAKASAM SIRLA	SANGRAM KUMAR SINGH	//
		VS	VS	0
		D.G. OF POLICE, CRPF, NEW DELHI		//
267	WP(C)/0033555/2023	SABITA KUMARI NANDA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0033556/2023	NIRUPAMA MOHANTA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0033557/2023	M/S. P.K. MINERALS (P) LTD., KEONJHAR	SUCHETA GUMANSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0033558/2023	S. RAMEYA REDDY	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0033559/2023	GIRIDHARI PRADHAN	INDRAMANI SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0033560/2023	KUNILATA JENA	INDRAMANI SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0033561/2023	STATE OF ODISHA BIJAYA CHANDRA PANIGRAHI VS	ABANI KANTA DASH VS	// // ()
274	WP(C)/0033562/2023	STATE OF ODISHA NIRMAL KANTA PRADHAN VS	AKSHYA KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0033563/2023	STATE OF ODISHA BHARAT KUMAR SWAIN VS	ABANI KANTA DASH VS	// // ()
276	WP(C)/0033564/2023	STATE OF ODISHA KSHIRASINDHU MAHALIK VS	BIVUDATTA CHALAN VS	// // ()
277	WP(C)/0033565/2023	STATE OF ODISHA JAYANTI SAHOO VS	ABANI KANTA DASH VS	// // ()
278	WP(C)/0033566/2023	STATE OF ODISHA RAJA KISHORE CHOUDHURY VS	TANMAY MISHRA VS	// // ()
279	WP(C)/0033567/2023	DEPUTY COMMISSIONER, A.O., KHURDA BALABHADRA SWAIN VS	MR.PRAVASH CHANDRA MOHAPATRA GYANA RANJAN SETHI VS	// // ()
280	WP(C)/0033568/2023	STATE OF ODISHA SARADA PRASAN NAYAK VS	ABANI KANTA DASH VS	// // ()
281	WP(C)/0033569/2023	STATE OF ODISHA DR. SONALI MAHANTA VS	SUBHENDU KAR VS	// // ()
282	WP(C)/0033570/2023	STATE OF ODISHA GURU PRASAD PARIJA VS	ABANI KANTA DASH VS	// // ()
283	WP(C)/0033571/2023	STATE OF ODISHA JHADESWAR BEHRA VS	GANESH PRASAD SAMAL VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0033572/2023	BHARAT CHANDRA SAHU VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
285	WP(C)/0033573/2023	SUMITRA DAS VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
286	WP(C)/0033574/2023	B. PRASAD RAO VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
287	WP(C)/0033575/2023	ANATA KUMAR NAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
288	WP(C)/0033576/2023	BHAGABATI GHATAL VS STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	// 0 //
289	WP(C)/0033577/2023	PRAFULLA KUMAR KHATUA VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
290	WP(C)/0033578/2023	PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION, BBSR	SIDHARTH PRASAD DAS VS	// 0 //
291	WP(C)/0033579/2023	JYOTSNA RANI BEHRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// 0 //
292	WP(C)/0033580/2023	NAMITA TARA VS STATE OF ODISHA	SAROJ KUMAR SWAIN VS	// 0 //
293	WP(C)/0033581/2023	SHAILENDRA KUMAR PRADHAN VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
294	WP(C)/0033582/2023	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
295	WP(C)/0033583/2023	LABANYANIDHI SAHU	BIBHU PRASAD PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE STATE OF ODISHA		//
296	WP(C)/0033584/2023	NAIMUN SINGH	PABITRA KUMAR NAYAK	//
		VS	VS	0
		THE EXECUTIVE OFFICER, BRAJARAJNAGAR MUNICIPALITY		//
297	WP(C)/0033585/2023	SURENDRA KUMAR SAHOO	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0033586/2023	RAJ KISHORE SAHU	BIBHU PRASAD PANDA	//
		VS	VS	0
		THE STATE OF ODISHA		//
299	WP(C)/0033587/2023	PITAMBAR PARIDA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0033588/2023	RADHAKANTA JAL	BIBHU PRASAD PANDA	//
		VS	VS	0
		THE STATE OF ODISHA		//
301	WP(C)/0033589/2023	SUJATA MAHAPATRA	SAKTI PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0033590/2023	DEBASISH OTTA	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0033591/2023	DEBRAJ PATRA	BIBHU PRASAD PANDA	//
		VS	VS	0
		THE STATE OF ODISHA		//
304	WP(C)/0033592/2023	BAIKUNTHA DALAI	BIBHU PRASAD PANDA	//
		VS	VS	0
		THE STATE OF ODISHA		//
305	WP(C)/0033593/2023	BIJAY DANDASENA	PRASANNA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0033594/2023	DINABANDHU ALANG	BIBHU PRASAD PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0033595/2023	THE STATE OF ODISHA PRABIR NARAYAN RATH VS	ASUTOSH SAHOO VS	// // ()
308	WP(C)/0033596/2023	STATE OF ODISHA MOHAMMAD ZUED VS	DEBASIS TRIPATHY VS	// // ()
309	WP(C)/0033597/2023	STATE OF ODISHA KIRAN NAG VS	BIBHU PRASAD PANDA VS	// // ()
310	WP(C)/0033598/2023	THE STATE OF ODISHA PRIVATE BUS OWNERS ASSOCIATION, RAJGANGPURA VS	DEEPA PAL VS	// // ()
311	WP(C)/0033599/2023	STATE OF ODISHA MAHESH RAM BHOI VS	ASWINI KUMAR DASH VS	// // ()
312	WP(C)/0033600/2023	STATE OF ODISHA SUMAN MUNDA VS	SRIKANTA KUMAR NATH VS	// // ()
313	WP(C)/0033601/2023	COLLECTOR, MAYURBHANJ RITA SAHOO VS	PANCHANAN PANIGRAHI VS	// // ()
314	WP(C)/0033602/2023	STATE OF ODISHA CHITTARANJAN SAHOO VS	PRAHALLADA SAHU VS	// // ()
315	WP(C)/0033603/2023	STATE OF ODISHA TWISHA EDUCATIONAL PRIVATE LIMITED VS	KSHIROD KUMAR SAHOO VS	// // ()
316	WP(C)/0033604/2023	ADDL. CT AND GST OFFICER, SAMBALPUR REKHA MANUJA VS	LAXMI NARAYAN RAYATSINGH VS	// // ()
317	WP(C)/0033605/2023	STATE OF ODISHA BIJAYALAXMI NANDA VS	GYANARANJAN SETHI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0033606/2023	PADMANAV ROUT VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
319	WP(C)/0033607/2023	RAMAKANTA SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
320	WP(C)/0033608/2023	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
321	WP(C)/0033609/2023	SOUMYA RANJAN DAS VS SUPERINTENDENT ENGINEER (EC), BALANGIR	ANIRUDHA DAS VS	// 0 //
322	WP(C)/0033610/2023	SANGRAM KESHRI DAS VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //
323	WP(C)/0033611/2023	RANJAN KUMAR JENA VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
324	WP(C)/0033612/2023	SONALI @ SONALI RANI MANDAL VS TAHASILDAR, KUJANGA	LAMBODAR PRADHAN VS	// 0 //
325	WP(C)/0033613/2023	RAMESH CHANDRA NAIK VS STATE OF ODISHA	ANIMESH MOHANTY VS	// 0 //
326	WP(C)/0033614/2023	RATTAN LAL LOHRA VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN 3 VS	// 0 //
327	WP(C)/0033615/2023	UMESH CHANDRA MOHANTY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
328	WP(C)/0033616/2023	SHAIKH ABDUL AHAD VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
329	WP(C)/0033617/2023	PARME SABAR	MOHENDRA KUMAR MOHAPATRO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0033618/2023	RATNAPRAVA NAYAK	BIBEKANANDA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0033619/2023	LAXMAN MAJHI	TAPAN KUMAR BISWAL	//
		VS	VS	0
		COMMNR. CUM SECY., REVENUE AND D.M. DEPT., GOVT. OF ODISHA, BBSR		//
332	WP(C)/0033620/2023	ASHOK MALLIA	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0033621/2023	RAJAT KUMAR SINGH	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0033622/2023	KALI CHARANA NAIK	CHITTARANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0033623/2023	ROSNE SABAR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0033624/2023	BIBHUTI BHUSAN KAR	GOPAL CHARAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0033625/2023	PRAMOD KUMAR BAL	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0033626/2023	SUDHANSU SEKHER DAS	ASHUTOSH MALLIK	//
		VS	VS	0
		SETTLEMENT OFFICER MAJOR SETTLEMENT JOBRA, CUTTACK		//
339	WP(C)/0033627/2023	DURJYODHAN JANI	SRIKANTA KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0033628/2023	PRAMOD KUMAR BAL	SUSANTA KUMAR BARAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0033629/2023	STATE OF ODISHA NARESH PRASAD SINHA VS	SARITA PANDA VS	// // ()
342	WP(C)/0033630/2023	STATE OF ODISHA ITISHREE MOHAPATRA VS	MANOJ KUMAR PANDA VS	// // ()
343	WP(C)/0033631/2023	STATE OF ODISHA KRUPASINDHU SWAIN VS	ASIT KUMAR CHAUDHURY VS	// // ()
344	WP(C)/0033632/2023	STATE OF ODISHA SANKAR HARIPA VS	SRIKANTA KUMAR NATH VS	// // ()
345	WP(C)/0033633/2023	STATE OF ODISHA PRADIP MALLICK VS	GYANALOKA MOHANTY VS	// // ()
346	WP(C)/0033634/2023	STATE OF ODISHA SWAPNAMAYEE SWAIN VS	SOUMENDRA PATTANAİK VS	// // ()
347	WP(C)/0033635/2023	SECRETARY, STATE TRANSPORT AUTHORITY, CUTTACK PURNA CHANDRA JENA VS	BIPIN KUMAR NAYAK VS	// // ()
348	WP(C)/0033636/2023	STATE OF ODISHA SUDHIRANJAN SAHOO VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
349	WP(C)/0033637/2023	STATE OF ODISHA JYOTSNAMAYEE DAS VS	ABHILASH MISHRA VS	// // ()
350	WP(C)/0033638/2023	STATE OF ODISHA PRANA KRUSHNA SETHY VS	ASHUTOSH MALLİK VS	// // ()
351	WP(C)/0033639/2023	SETTLEMENT OFFICER MAJOR SETTLEMENT JOBRA, CUTTACK AMEET MOHANTY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0033640/2023	LOACHAN KUMAR DAS VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
353	WP(C)/0033641/2023	SANATAN DHAL VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
354	WP(C)/0033642/2023	JUBARAJ UKIL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
355	WP(C)/0033643/2023	BINOD BIHARI BAG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
356	WP(C)/0033644/2023	SWAGATIKA MISHRA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
357	WP(C)/0033645/2023	M/S. MUKTA INFOTECH, KEONJHAR VS COMMISSIONER, CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
358	WP(C)/0033646/2023	SUPRAVA BISWAL VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	// 0 //
359	WP(C)/0033647/2023	JAYANTI SAHOO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
360	WP(C)/0033648/2023	MANASHMITA KUMAR VS UNION OF INDIA	NIRMAL RANJAN ROUSTRAY VS	// 0 //
361	WP(C)/0033649/2023	GOBINDA MAJHI VS MINISTRY OF FOREST, ENVIRONMENT AND CLIMATE CHANGE, NEW DELHI	SIDHARTHA MISHRA VS	// 0 //
362	WP(C)/0033650/2023	DHANA BHATRA VS STATE OF ODISHA	ACHYUTANANDA ROUSTRAY VS	// 0 //
363	WP(C)/0033651/2023	SK OSIM AKHTAR	ASHOK KUMAR SWAIN (1)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0033652/2023	SIBARAM MISHRA	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0033653/2023	CHAMPATI ECO BRICKS, KHURDA	DEBAPRASAD MISHRA	//
		VS	VS	0
		COMMISSIONER, CT AND GST, BBSR		//
366	WP(C)/0033654/2023	DHADU BHOI	SUSANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0033655/2023	BAMADEV NAYAK	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0033656/2023	HRUSHIKESH JENA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0033657/2023	PRADEEP DEO	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0033658/2023	KRUSHNA CHANDRA PRADHAN	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0033659/2023	PRADEEP DEO	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0033660/2023	HIMANSU SAMAL	BASUDEV MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0033661/2023	UGRESEN NAIK	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0033662/2023	MANORANJAN SAHOO	GYANA RANJAN SETHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0033663/2023	STATE OF ODISHA TRINATH SETHY VS	KRISHNA CHANDRA SAHU VS	// // 0
376	WP(C)/0033664/2023	STATE OF ODISHA RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSRAMITAV BAGCHI VS	VS	// // 0
377	WP(C)/0033665/2023	THE REGISTRAR, STATE CONSUMER REDRESSAL COMMISSION, ODISHA, CUTTACK NARASINGHA MAHAPATRA VS	GYANA RANJAN SETHI VS	// // 0
378	WP(C)/0033666/2023	STATE OF ODISHA GANESH ORES PVT. LTD., ROURKELA VS	CHITRASEN PARIDA VS	// // 0
379	WP(C)/0033667/2023	CENTRAL BOARD OF DIRECT TAXES, NEW DELHI MAMATA RANI NAYAK VS	SARBESWAR BEHERA VS	// // 0
380	WP(C)/0033668/2023	STATE OF ODISHA DIPTI RANI BISOYI VS	BIKRAM CHANDRA GHADEI VS	// // 0
381	WP(C)/0033669/2023	STATE OF ODISHA MANASI SWAIN VS	JAYDEEP PAL VS	// // 0
382	WP(C)/0033670/2023	UNION OF INDIA PASHUPATI MISHRA VS	PULAKESH MOHANTY VS	// // 0
383	WP(C)/0033671/2023	STATE OF ODISHA RASHMI RANJAN SWAIN VS	JAYDEEP PAL VS	// // 0
384	WP(C)/0033672/2023	UNION OF INDIA GANESWAR SETHI VS	PRATYUSHA NAIDU VS	// // 0
385	WP(C)/0033673/2023	STATE OF ODISHA GITANJALI AGRAWAL VS RAJESH AGRAWAL	SMITA RANJAN PATNAIK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0033674/2023	UNION OF INDIA VS AKSHAYA KUMAR SWAIN	DIPTI RANJAN BHOKTA VS	// ()
387	WP(C)/0033675/2023	SWASTIK MOHANTY @ SWASTIK JENA VS THE CONTROLLER OF EXAMINATION, CBSE, EAST DELHI	SURYAKANTA DASMOHAPATRA VS	// ()
388	WP(C)/0033676/2023	SHAFIA SALIM VS THE REGISTRAR, BIRTH AND DEATH, CMC. CUTTACK	SOUMENDRA PATTANAIAK VS	// ()
389	WP(C)/0033677/2023	SHISULI JENA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// ()
390	WP(C)/0033678/2023	PRAMILA MOHAPATRA VS AO-CUM-CHIEF MANAGER, PNB, BBSR	RABINDRA NATH PRUSTY VS	// ()
391	WP(C)/0033679/2023	SIBA SANKAR ACHARYA VS STATE OF ODISHA	PAMI RATH VS	// ()
392	WPCRL/0000140/2023	LAXMI NARAYAN MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	//0 ()
393	ABLAPL/0011686/2023	RAKESH BEHERA @ LIKU VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	PARJANG /417 /2023 ()
394	ABLAPL/0011687/2023	SABYASACHI KANDI @ BABU VS STATE OF ODISHA	PARSURAM DAS VS	BALIKUDA /401 /2023 ()
395	ABLAPL/0011688/2023	PABITRA JAYASINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BOLAGARH P.S. /113 /2019 ()
396	ABLAPL/0011689/2023	AKHA @ SK. AKTAR ALLI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /272 /2023 ()
397	ABLAPL/0011690/2023	AMULYA SAHOO	ROHIT RANJAN RAY	BEGUNIA P.S. /346 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0011691/2023	DHARANI DAS @ DHARANIDHARA DAS	PRATIMA NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0011692/2023	LAXMAN HIAL	DEEPANKAR PANIGRAHY	BOIPARIGUDA /126 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0011693/2023	DHARANI DAS @ DHARANIDHARA DAS	PRATIMA NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0011694/2023	PRADEEP KUMAR SAHU @ SACHIN	SARAT KUMAR JENA	PADAMPUR /178 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0011695/2023	SABITRI SAHOO	NABAKISHORE GURU	BHUBAN /13 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0011696/2023	SURYA KANTA MAJHI	SK. ZAFARULLA	GHANTAPADA /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0011697/2023	ABDUL ZARIF KHAN	KADAR MOHAMMAD	/ /0
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0011698/2023	SK. MD. ASLAM	KADAR MOHAMMAD	/ /0
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0011699/2023	HIMANSHU SAHOO @ HIMANSHU SEKHAR SAHOO	BIBEKANANDA SWAIN	KENDRAPARA SADAR /720 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0011700/2023	PRADEEP SAMAL	SIVANANDA SAMAL	JAGATPUR /446 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0011701/2023	RADHAKANTA MAJHI	SK. ZAFARULLA	MANAMUNDA /224 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0011702/2023	STATE OF ODISHA SUNATI @ SUNITA ROUT VS	SARADA PRASAD DASH VS	// BARBIL /242 /2023 ()
410	ABLAPL/0011703/2023	STATE OF ODISHA BASANTI SETHI VS	BIBHUTI RANJAN MOHANTY VS	// KHUNTUNI /143 /2023 ()
411	ABLAPL/0011704/2023	STATE OF ODISHA RAKHI GAIN VS	SURENDRA KUMAR MISHRA VS	// MALKANGIRI /382 /2021 ()
412	ABLAPL/0011705/2023	STATE OF ODISHA MANOJ KUMAR SWAIN VS	SOUBHAGYA KUMAR DASH VS	// ATHGARH /216 /2023 ()
413	ABLAPL/0011706/2023	STATE OF ODISHA SHIVA PRASAD BEHERA VS	BHABANI SANKAR MISHRA VS	// / /0 ()
414	ABLAPL/0011707/2023	STATE OF ODISHA SOUMYA RANJAN BEHERA VS	BHABANI SANKAR MISHRA VS	// / /0 ()
415	ABLAPL/0011708/2023	STATE OF ODISHA SUDHANSUSEKHAR MANTRI VS	PRAMOD KUMAR JENA VS	// SAHADEV KHUNTA /249 /2023 ()
416	ABLAPL/0011709/2023	STATE OF ODISHA SK. FERKA @ SK. JEPURUDDIN VS	BADAL KUMAR BEHERA VS	// BALASORE SADAR /306 /2023 ()
417	ABLAPL/0011710/2023	STATE OF ODISHA GIRIA DIGAL VS	AMULYA RATNA PANDA VS	// PHIRINGIA /135 /2023 ()
418	ABLAPL/0011711/2023	STATE OF ODISHA SK. RAJU VS	SATYAJIT MOHAPATRA VS	// BHADRAK TOWN /526 /2023 ()
419	ABLAPL/0011712/2023	STATE OF ODISHA RINA NAIK VS	ASUTOSH TRIPATHY VS	// BAGDIA /173 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0011713/2023	SEVEKANANDA DAS VS STATE OF ODISHA	GAYATRI PATRA VS	RAJGANGPUR /420 /2023 () //
421	ABLAPL/0011714/2023	DAYANIDHI DALEI @ HARIJAN VS STATE OF ODISHA	M BALAJI RAO VS	BOIPARIGUDA /205 /2023 () //
422	ABLAPL/0011715/2023	GANESH DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /596 /2023 () //
423	ABLAPL/0011716/2023	HIMANSHU SAHOO @ HIMANSHU SEKHAR SAHOO VS STATE OF ODISHA	BIBEKANANDA SWAIN VS	KENDRAPARA SADAR /723 /2023 () //
424	ABLAPL/0011717/2023	PRABHAKER DAS @ BHIMA @PRAVAKAR DAS @ VS VS STATE OF ODISHA	SALABALA JENA VS	/ /0 () //
425	ABLAPL/0011718/2023	NARENDRA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	BASUDEVPUR /484 /2023 () //
426	ABLAPL/0011719/2023	PANDABAPRIYA SAMANTARAY VS STATE OF ODISHA	GOURISANKAR PANI VS	JODAPADAR /48 /2022 () //
427	ABLAPL/0011720/2023	DEBENDRA MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CUTTACK SADAR /509 /2021 () //
428	ABLAPL/0011721/2023	BISWANATH DIGAL VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHIRINGIA /135 /2023 () //
429	ABLAPL/0011722/2023	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	MAHILA P.S.(BBSR) /110 /2023 () //
430	ABLAPL/0011723/2023	RENUBALA SAMAL VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	JAGATPUR /463 /2023 () //
431	ABLAPL/0011724/2023	TAZAN MALIHK	PRAHALLAD MAHALI	PATKURA /404 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :10/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0011725/2023	DINABANDHU CHHURA	JNYANANANDA PANDA	KEGAON /192 /2023
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0011726/2023	BIJAY KUMAR SAHOO	DEVASHIS PANDA	PATTAMUNDAI /489 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0011727/2023	DIN MOHAMMAD KHAN @ DIN MD KHAN	SATYABRATA DASH	KHANTAPADA /202 /2023
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0011728/2023	BIPULBALA SARANGI	ANIRUDHA DAS	EOW,BHUBANESWAR /14 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0011729/2023	KENTA @ ARJUN @ PREMANANDA NAIK @ PARAMANANDA MOHANTY	RANINDRA MOHANTY	ANGUL SADAR PS /452 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0011730/2023	PURNA CHANDRA PRADHAN	RABI NARAYAN MOHANTY	PIPLI /359 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0011731/2023	BHRUGULATA THAKUR	MOHENDRA KUMAR MOHAPATRO	JAIPATNA /235 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0011732/2023	SANJUBALA BARAL	MOHENDRA DALAI	SATYABADI /154 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0011733/2023	PADMINI NAYAK	JYOTIRMAYA SAHOO	MOHANA /19 /2015
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0011734/2023	TRILOCHAN ROUT	JYOTIRMAYA SAHOO	TANGI /179 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0011735/2023	DIPU @ SRIKANTA MOHAPATRA	RABINDRA NATH PANDA	BAIDESWAR /11 /2014
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :10/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0011736/2023	STATE OF ODISHA PURNA CHANDRA JENA VS	PRADEEP KUMAR DAS VS	// TIHIDI /323 /2023 ()
444	ABLAPL/0011737/2023	STATE OF ODISHA DINABANDHU CHHURA @ MAHAVIR CHHURA VS	RAMDAS ACHARY VS	// KEGAON /192 /2023 ()
445	ABLAPL/0011738/2023	STATE OF ODISHA SK. SUNIL @ SK SAIFUDDIN VS	DEEPAK GOCHHAYAT VS	// DHAMNAGAR /225 /2023 ()
446	ABLAPL/0011739/2023	STATE OF ODISHA SK SAMSAD ALI VS	ALOK KUMAR MOHAPATRA VS	// CUTTACK SADAR /575 /2023 ()
447	ABLAPL/0011740/2023	STATE OF ODISHA LINGARAJ BEHERA VS	ALOK KUMAR MOHAPATRA VS	// CUTTACK SADAR /575 /2023 ()
448	ABLAPL/0011741/2023	STATE OF ODISHA MUKESH PRASAD SAHU VS	BISWAJIT SAHOO VS	// KASHIPUR /101 /2023 ()
449	ABLAPL/0011742/2023	STATE OF ODISHA ANANTA CHARAN SAHOO @ JATUA SAHOO VS	ALOK KUMAR MOHAPATRA VS	// CUTTACK SADAR /575 /2023 ()
450	ABLAPL/0011743/2023	STATE OF ODISHA ABHISEKHA JENA VS	ALOK KUMAR MOHAPATRA VS	// CUTTACK SADAR /575 /2023 ()
451	ABLAPL/0011744/2023	STATE OF ODISHA SUSANTA KUMAR SAHOO VS	ALOK KUMAR MOHAPATRA VS	// CUTTACK SADAR /575 /2023 ()
452	ABLAPL/0011745/2023	STATE OF ODISHA SANTOSH KUMAR DASH @ SANTOSH DASH VS	ALOK KUMAR MOHAPATRA VS	// CUTTACK SADAR /575 /2023 ()
453	ABLAPL/0011746/2023	STATE OF ODISHA CHANDAN SWAIN VS	SAUMYA RANJAN PRADHAN VS	// CHANDANPUR /149 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :10/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0011747/2023	JYOTSNARANI PARIDA @ DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BIDANASI /254 /2023 () //
455	ABLAPL/0011748/2023	ANITA BISWAL @ DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BIDANASI /254 /2023 () //
456	ABLAPL/0011749/2023	BIKASH SAHU VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	JARAPADA /277 /2023 () //
457	ABLAPL/0011750/2023	QUEEN PARIDA @ QUEEN DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BIDANASI /254 /2023 () //
458	ABLAPL/0011751/2023	SANTOSH SETH VS STATE OF ODISHA	JAGABANDHU SAHU VS	AGALPUR /182 /2023 () //
459	ABLAPL/0011752/2023	ABDUL FATTAH KHAN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	BHOGRAI /137 /2022 () //
460	ABLAPL/0011753/2023	LITILI @ LITIN KUMAR JENA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /215 /2023 () //
461	ABLAPL/0011754/2023	BIKASH BHAGAT VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /291 /2023 () //
462	ABLAPL/0011755/2023	GUDU @ IRSAD VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /316 /2023 () //
463	ABLAPL/0011756/2023	BASANTA KUMAR BISOYI VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	TIGIRIA /194 /2023 () //
464	ABLAPL/0011757/2023	LALMOHAN ROUT VS STATE OF ODISHA	BIBUDHENDRA KUMAR RATH VS	TIGIRIA /125 /2023 () //
465	ABLAPL/0011758/2023	JAY PRAKASH SINGH	PRAVASH CHANDRA JENA	MAHANGA /63 /2015

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0011759/2023	SOUMYA RANJAN MISHRA @ SOMU	HEMANTA KUMAR MOHANTA	BARIPADA TOWN /237 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0011760/2023	SIBANI SHANKAR MOHANTY	DHIRENDRA KUMAR MOHAPATRA	RAJGANGPUR /420 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0011761/2023	SUBHENDU BENUA @ SUNDRA	ABHAYA KUMAR PARIDA	NARLA /192 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0011762/2023	ALOK BHUYAN	AKASH BHUYANALOK BHUYAN	ERASAMA /403 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0011763/2023	RAJESH MALLIK @ RAJA	P. ANUP DASH	DHENKANAL SADAR /699 /2022
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0011764/2023	BISWAJIT @ BISWARANJAN CHANDRAKAR	SUDEEP KUMAR SARANGI	NAWAPARA /151 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0011765/2023	SAMBHU SETHY @ SAMBHU SETHI	SUJIT KUMAR PATTNAIK	BERHAMPUR SADAR /422 /2022
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0011766/2023	LATA PRADHAN	AMLAN SHAKTI PAUL	BOLAGARH P.S. /243 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0011767/2023	DHARMA @ DHARMENDRA YADAV	TAPAN JYOTI PANI	Bamapada (Industrial Area) /172 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0011768/2023	TUTU BISWAL	SUKANTA KUMAR NAYAK	RAJKANIKA /470 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0011769/2023	SAROJ KUMAR ROUT	BIBHU PRASAD MOHANTY	KUAKHIA /354 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0011770/2023	STATE OF ODISHA MONALISHA MOHANTY VS	AMLAN SHAKTI PAUL VS	// AIRPORT /343 /2023 ()
478	ABLAPL/0011771/2023	STATE OF ODISHA SUDARSAN JENA VS	PRADOSH KUMAR DASH VS	// HINDOL /18 /2014 ()
479	ABLAPL/0011772/2023	STATE OF ODISHA SUDARSAN JENA VS	PRADOSH KUMAR DAS VS	// HINDOL /33 /2014 ()
480	ABLAPL/0011773/2023	STATE OF ODISHA ULJHAN MANGARAJ VS	DAYANANDA MOHAPATRA VS	// LAXMISAGAR P.S. /263 /2023 ()
481	ABLAPL/0011774/2023	STATE OF ODISHA AKHAYA SAMAL VS	BIBHU PRASAD MOHANTY VS	// KUAKHIA /353 /2023 ()
482	ABLAPL/0011775/2023	STATE OF ODISHA PRAVAT JENA VS	RAJAT KUMAR PADHI VS	// DASARATHPUR /173 /2023 ()
483	ABLAPL/0011776/2023	STATE OF ODISHA ADITYA SAMAL VS	LAGNAJIT PATTNAIK VS	// DHARMASALA /542 /2023 ()
484	ABLAPL/0011777/2023	STATE OF ODISHA SANJAY KUMAR SARANGI VS	SANKET KANUNGO VS	// EOW,BHUBANESWAR /7 /2023 ()
485	ABLAPL/0011778/2023	STATE OF ODISHA RAJ KUMAR ROY VS	SUBODH KUMAR MOHANTY VS	// BRAJARAJNAGAR /254 /2023 ()
486	ABLAPL/0011779/2023	STATE OF ODISHA SRINIBASH NAYAK VS	EKTA AGARWAL VS	// JALESWAR /213 /2023 ()
487	ABLAPL/0011780/2023	STATE OF ODISHA SUBASH DAS VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /428 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :10/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0011781/2023	AJMAL AZIZ KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	LALBAG /265 /2023 () //
489	ABLAPL/0011782/2023	DHANAPATI SWALSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /152 /2023 () //
490	ABLAPL/0011783/2023	SAMIR KHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	GOPALPRASAD /77 /2023 () //
491	ABLAPL/0011784/2023	ISHAK ALLI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /356 /2023 () //
492	ABLAPL/0011785/2023	KANHU @ KANHA BARIK VS REPUBLIC OF INDIA (RAILWAY)	AMLAN SHAKTI PAUL VS	/ /0 () //
493	ABLAPL/0011786/2023	SANJAY KUMAR PRUSTY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	TIHIDI /293 /2023 () //
494	ABLAPL/0011787/2023	AMBUJA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHAJURIPADA /51 /2015 () //
495	ABLAPL/0011788/2023	DEBA @ DEBANANDA GURU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /395 /2023 () //
496	ABLAPL/0011789/2023	SAYED SADAB @ BIKI KHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /237 /2023 () //
497	ABLAPL/0011790/2023	SAYED SADAB @ BIKI KHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /240 /2023 () //
498	ABLAPL/0011791/2023	SAYED SADAB @ BIKI KHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /241 /2023 () //
499	ABLAPL/0011792/2023	MALLIPUDI SRINIBAS PATTABHIRAMIYA CHOUHDURY	PRASANTA KUMAR ROUSTRAY	BHEDEN /168 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :10/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :10/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	22/2023 ARBP/9/2023	M/S. RADHAKRISHNA ENTERPRISES-MP	
2	36/2023 ARBA/20/2023	NATIONAL ALUMINIUM COMPANY LTD.-MP	TANMAY MISHRA
3	49/2023 CRP/36/2023	G. ANIL KUMAR PATRA-MP	JAGANNATH BHUYAN
4	127/2023 LAA/24/2004	GM,IB VALLEY AREA-MP	
5	128/2023 LAA/4/2004	MAHANADI COAL FIELDS-MP	
6	152/2023 JCRLA/17/2023	NILU@NILAM SAHU-MP	AKSHAYA KUMAR SAHOO
7	206/2023 WPC(OAC)/2193/2017	KADAMBINI ACHARYA-MP	
8	310/2023 CRLMP/1999/2023	BALARAM PRADHAN-MP	PRAMODA KUMAR MISHRA
9	330/2023 CMAPL/722/2023	MAHANTA SUKHRAM DAS-MP	P.C.KAR
10	331/2023 CMAPL/723/2023	SIBARAM MISHRA-MP	ADV.
11	358/2023 MATA/341/2023	SWARNIMA KAR @ SONY-MP	RAJESH KUMAR MAHAPATRA
12	359/2023 MATA/130/2023	JYOTSNALUPI NANDA-MP	SAILAZA NANDAN DAS
13	359/2023 TRP(C)/344/2023	SWARNA MUDRA SAMAL-MP	ANURAG PATI
14	360/2023 MATA/344/2023	AKASH KUMAR GOCHHAYAT-MP	ANIMESH MOHANTY
15	361/2023 MATA/346/2023	BIRANCHI NAIK-MP	RADHARAMAN DAS NAYAK
16	362/2023 MATA/346/2023	BIRANCHI NAIK-MP	RADHARAMAN DAS NAYAK
17	406/2023 RVWPET/397/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
18	407/2023 RVWPET/397/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
19	408/2023 RVWPET/272/2023	MUKTIKANTA MOHAPATRA-MP	adv.
20	756/2023 CRLREV/546/2021	SUREN BAG@SOREN BAG-MP	DHIRENDRA KU MOHAPATRA
21	849/2023 FAO/466/2023	PEGAMBER @ PEGAMBER MIAN-MP	AKSHAYA KUMAR SAHOO
22	1161/2023 RSA/420/2023	BRUNDABAN DEEP-MP	RAJENDRA KUMAR MUND
23	1162/2023 RSA/384/2012	MAHENDRA KU.BHOL-MP	M/S.BIBEKANANDA BHUYAN
24	1163/2023 RSA/384/2012	MAHENDRA KU.BHOL-MP	M/S.BIBEKANANDA BHUYAN
25	1164/2023 RSA/384/2012	MAHENDRA KU.BHOL-MP	M/S.BIBEKANANDA BHUYAN
26	1165/2023	CHAKADOLA PALO-MP	M/S.AJODHYA R.DASH

27	RSA/364/2009 1166/2023	CHAKADOLA PALO-MP	M/S.AJODHYA R.DASH
28	RSA/364/2009 1167/2023	CHAKADOLA PALO-MP	M/S.AJODHYA R.DASH
29	RSA/364/2009 1168/2023	JAGAT RAM MOHANTA-MP	RASHMIKANTA MAHALIK
30	RSA/421/2023 1169/2023	JAGAT RAM MOHANTA-MP	RASHMIKANTA MAHALIK
31	RSA/421/2023 1170/2023	DHRUBA MOHARANA-MP	MR.MAHESWAR MOHANTY
32	RSA/206/2017 1171/2023	DHRUBA MOHARANA-MP	MR.MAHESWAR MOHANTY
33	RSA/206/2017 1172/2023	DHRUBA MOHARANA-MP	MR.MAHESWAR MOHANTY
34	RSA/206/2017 1185/2023	BIDYUTMAY DEY-MP	GOPINATH MISHRA
35	CMP/235/2023 1186/2023	ANUSUYA SAHOO-MP	AKSHAYA KUMAR SAHOO
36	CMP/1240/2023 1187/2023	PAIDISETTY ANIL KUMAR-MP	BIBEKANANDA BHUYAN
37	CMP/1243/2023 1188/2023	PAIDISETTY ANIL KUMAR-MP	BIBEKANANDA BHUYAN
38	CMP/1244/2023 1189/2023	GOBARDHAN RATH-MP	BIBEKANANDA BHUYAN
39	CMP/1245/2023 1190/2023	SUDARSHAN RANA-MP	DWARIKA PRASAD MOHANTY
40	CMP/1246/2023 1191/2023	BATA KRUSHNA SAHU-MP	MAHESWAR MOHANTY
41	CMP/1248/2023 1192/2023	AJAYA KUMAR DAS-MP	SHIB SHANKAR MOHANTY
42	CMP/1249/2023 1193/2023	ADALA ANNAPURNA PRADHAN-MP	BIBEKANANDA BHUYAN
43	CMP/1250/2023 1342/2023	JAGABANDHU SWAIN-MP	DEBASNAN DAS
44	BLAPL/8094/2023 1343/2023	GOUTAM MOHANTY-MP	SUSHANTA HARICHANDAN
45	BLAPL/8206/2023 1344/2023	MICHAEL GAMANGO @ MIKHAILL GAMANGO-MP	GOUTAM LENKA
46	BLAPL/8592/2023 1345/2023	ARUN KHORA @ KHARA-MP	JIBAN RANJAN DASH
47	BLAPL/10815/2023 1346/2023	BHAGAT HARIJAN-MP	
48	BLAPL/7816/2023 1347/2023	SUDHIRA PAIKA-MP	SHUBHENDU KUMAR PARIDA
49	BLAPL/11740/2023 1348/2023	TIRA DEEP @ TILAK DEEP-MP	SATYA NARAYAN MISHRA (4)
50	BLAPL/10878/2023 1349/2023	PRAKASH KUMAR SAHU-MP	SURYAKANTA DWIBEDI
51	BLAPL/11750/2023 1350/2023	ARJUN BAGH-MP	SURYAKANTA DWIBEDI
52	BLAPL/11406/2023 1351/2023	ARJUN BAGH-MP	SURYAKANTA DWIBEDI
53	BLAPL/11382/2023 1767/2023	D.M., M/S.NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
54	MACA/970/2023 1768/2023	BASUMATI NEGI-MP	BIRANCHI NARAYAN RATH
55	MACA/814/2023 1769/2023	NILESH KUMAR PANDA-MP	BIRANCHI NARAYAN RATH
56	MACA/959/2023 1770/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
57	MACA/962/2023 1771/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
	MACA/963/2023		

58	1772/2023 MACA/762/2023	THE DIVISIONAL MANAGER,LEGAL T.P. CLAIM CELL,ORISSA NATIONAL INSURANCE CO.LTD.-MP	PRAKASH KUMAR MOHANTY
59	1773/2023 MACA/757/2023	THE MANAGER,LEGAL,M/S.BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.-MP	PRAKASH KUMAR MOHANTY
60	1774/2023 MACA/938/2023	D.M., M/S. NATIONAL INSURANCE CO. LTD.,D.O I-MP	PRAKASH KUMAR MOHANTY
61	1775/2023 MACA/940/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.,	PRAKASH KUMAR MOHANTY
62	1776/2023 MACA/936/2023	NATIONAL INSURANCE COMPANY LTD.-MP	SABITA RANJAN PATTNAIK
63	1777/2023 MACA/937/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.,	PRAKASH KUMAR MOHANTY
64	1778/2023 MACA/940/2023	DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.,	PRAKASH KUMAR MOHANTY
65	1779/2023 MACA/985/2023	SNIGDHARANI BISWAL-MP	AMITAV TRIPATHY
66	1956/2023 ABLAPL/11002/2023	SIROMANI SAHU-MP	
67	1957/2023 ABLAPL/10314/2023	DURANTA SABAR-MP	GOURA HARIJAN
68	1958/2023 ABLAPL/4957/2023	LOKANATH BISWAL-MP	
69	1959/2023 ABLAPL/8854/2023	RINKU SAHU-MP	
70	1960/2023 ABLAPL/10511/2023	PRABHAT DIGAL-MP	
71	1961/2023 ABLAPL/9052/2023	HRUDAY @ HRUDAY KUMAR PRADHAN-MP	
72	1962/2023 ABLAPL/6095/2023	MONOJ DUGGAL @ DUGAR-MP	KISHORE KUMAR MISHRA
73	1963/2023 ABLAPL/13309/2021	CHANDAN SENAPATI-MP	
74	1964/2023 ABLAPL/8945/2023	KESABA MUKHI @ ARJUN MUKHI-MP	
75	1965/2023 ABLAPL/6059/2023	KALANDI CHARAN JENA-MP	
76	1966/2023 ABLAPL/9478/2023	PRADIP KUMAR MOHANTY-MP	AMLAN SHAKTI PAUL
77	1967/2023 ABLAPL/9874/2023	MANJULA MOHANTY-MP	
78	1968/2023 ABLAPL/9491/2023	MIR IDRISH @ IDIRISH-MP	
79	1969/2023 ABLAPL/9872/2023	NIRDESH MOHANTY-MP	
80	1970/2023 ABLAPL/10180/2023	NITYANANDA MARTHA-MP	
81	1971/2023 ABLAPL/10417/2023	GYAN JYOTI MOHAPATRA @ SILU-MP	
82	2479/2023 CRLA/1130/2023	MUNDRA @ SURAJ NAIK-MP	BISWAJIT NAYAK
83	2480/2023 CRLA/1130/2023	MUNDRA @ SURAJ NAIK-MP	BISWAJIT NAYAK
84	2481/2023 CRLA/412/2017	ANIL DIGAL-MP	M/S.RAJESH KU.MOHAPATRA
85	2482/2023 CRLA/1132/2023	SIMANCHAL POLAI-MP	S.S.RAY (2)
86	2483/2023 CRLA/1132/2023	SIMANCHAL POLAI-MP	S.S.RAY (2)
87	2484/2023 CRLA/1133/2023	PRAKASH PARIDA-MP	BANAMALI SAHOO (1)
88	2485/2023 CRLA/1133/2023	PRAKASH PARIDA-MP	BANAMALI SAHOO (1)
89	2486/2023	SIBA SANKAR MAHANKUDA-MP	RAMESH AGARWAL

90	CRLA/224/2020 2487/2023	MALAICHAMY C.-MP	PRASANTA KUMAR NANDA, M/S.SHYAM MANOHAR,
91	CRLA/604/2021 2488/2023	D.SELVAM-MP	PRASANTA KUMAR NANDA, MR.SHYAM MANOHAR
92	CRLA/605/2021 3183/2023	ASWINI KUMAR DASH-MP	
93	CRLMC/4664/2023 3184/2023	SANJAYA KUMAR MOHANTY-MP	SARADA PRASAD DASH
94	CRLMC/4665/2023 3186/2023	DIPTIMANI @ DIPTIMAYEE KUMBHAR-MP	MANAS KUMAR CHAND
95	CRLMC/4666/2023 3187/2023	GHANASHYAM MISHRA-MP	MIHIR KUMAR DASH
96	CRLMC/4669/2023 3188/2023	PRADEEP PUGALIA-MP	LALIT KUMAR MAHARANA
97	CRLMC/4671/2023 3189/2023	GANDU @ KRUSHNA CHANDRA DAS-MP	BHABANI SANKAR DAS
98	CRLMC/4672/2023 3190/2023	TUSHAR JAIN-MP	ARUN KUMAR MISHRA
99	CRLMC/4673/2023 3191/2023	JHASKETAN BHOI-MP	
100	CRLMC/3469/2023 3192/2023	KAILASH BEHERA@KAILASH CHANDRA BEHERA@KALIBANPUR	KAILASH KUMAR DAS
101	CRLMC/4678/2023 7497/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
102	WA/2546/2023 7498/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
103	WA/2546/2023 7499/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
104	WA/2547/2023 7500/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
105	WA/2547/2023 7501/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
106	WA/2548/2023 7502/2023	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI,A.G.A
107	WA/2548/2023 7503/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	SUBIR PALIT
108	WA/2549/2023 7504/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	SUBIR PALIT, SR.ADV.
109	WA/2550/2023 7505/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
110	WA/1780/2022 7506/2023	SAHADEV ROUT-MP	J.PRADHAN
111	WA/2551/2023 7507/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
112	WA/1780/2022 7508/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
113	WA/1780/2022 7509/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
114	WA/1780/2022 7510/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
115	WA/1780/2022 7511/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
116	WA/1780/2022 7512/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
117	WA/1780/2022 7513/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
118	WA/1780/2022 7514/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
119	WA/1780/2022 7515/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
120	WA/1780/2022 7516/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)

121	7517/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
122	7518/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
123	7519/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
124	7520/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
125	7521/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
126	7522/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
127	7523/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
128	7524/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
129	7525/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
130	7526/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
131	7527/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
132	7528/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
133	7529/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
134	7530/2023 WA/658/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA, S.C.(T)
135	7531/2023 WA/503/2023	L.I.C. OF INDIA-MP	ASHOK KUMAR MOHANTY
136	7532/2023 WA/2552/2023	RABINDRANATH ROURAY-MP	BIBEKANANDA BHUYAN
137	7533/2023 WA/2553/2023	SHYAM SUNDAR ROURAY-MP	BIBEKANANDA BHUYAN
138	7534/2023 WA/2554/2023	UNION OF INDIA-MP	DIPTI RANJAN BHOKTA,C.G.C, OHC
139	7535/2023 WA/2554/2023	UNION OF INDIA-MP	DIPTI RANJAN BHOKTA,C.G.C, OHC
140	7536/2023 WA/2555/2023	STATE OF ODISHA-MP	Y.S.P.BABU,A.G.A
141	7537/2023 WA/2555/2023	STATE OF ODISHA-MP	Y.S.P.BABU,A.G.A
142	7538/2023 WA/2555/2023	STATE OF ODISHA-MP	Y.S.P.BABU,A.G.A
143	7539/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
144	7540/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
145	7541/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
146	7542/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
147	7543/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
148	7544/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
149	16210/2023 WP(C)/33465/2023	RAJKISHOR BEHERA-MP	DURLLABHA RANJAN MISHRA
150	16211/2023 WP(C)/33467/2023	M/S G.C.SECURITY SERVICES P LTD., BBSR-MP	ISHWAR MOHANTY
151	16212/2023 WP(C)/33468/2023	BIRANCHI KUMAR DASH-MP	UPENDRA KUMAR SAMAL
152	16213/2023	M/S RITIKA ISPAT PVT. LTD., SUNDARGARH-MP	BHABANI PRASAD MOHANTY

153	WP(C)/33469/2023 16214/2023	DHARANIDHAR SUBUDHI-MP	M/S.S.K.SAMANTARAY
154	WP(C)/6134/2004 16215/2023	JOGESWAR SAHOO-MP	UMAKANTA MISHRA
155	WP(C)/33482/2023 16216/2023	NAMITA BARIK-MP	UMAKANTA MISHRA
156	WP(C)/33484/2023 16217/2023	RABINDRA NATH SAHU-MP	SAIBRATA RATH
157	WP(C)/33489/2023 16218/2023	JYOTISMITA MOHANTY-MP	SANTOSH KUMAR MOHANTY
158	WP(C)/33486/2023 16220/2023	RASHMILATA BISWAL-MP	PRAFULLA KUMAR KHATEI
159	WP(C)/33502/2023 16221/2023	RAMAKANTA PARIDA-MP	
160	WP(C)/27454/2023 16222/2023	BINOD KUMAR PATRA-MP	KALI PRASANNA MISHRA
161	WP(C)/7362/2022 16223/2023	BISWAJEET BEHERA-MP	SOURAV DAS
162	WP(C)/33509/2023 16224/2023	KIRATI JOSHI-MP	RAJENDRA KUMAR MUND
163	WP(C)/33510/2023 16225/2023	MRUNAL KUMAR MOHANTY-MP	PRABODHA CHANDRA NAYAK
164	WP(C)/33515/2023 16226/2023	ABHIRAM NAYAK-MP	HEMANTA KUMAR RATSINGH
165	WP(C)/33520/2023 16227/2023	SOUMYA RANJAN SAHOO-MP	LAXMI PRASAD DWIVEDI
166	WP(C)/17968/2022 16228/2023	BALUNKESWAR MAHADEV BIJE KHADICHUAN DEULI PATRA-MP	TRIKAR KUMAR MONMURTEE, CUTTACK-MP
167	WP(C)/33529/2023 16229/2023	ASHOK KUMAR PATI-MP	DAYANANDA MOHAPATRA
168	WP(C)/33532/2023 16230/2023	JYOTI RANJAN MOHAPATRA-MP	GANESH PRASAD MOHANTY
169	WP(C)/31849/2023 16231/2023	SANDIP MISHRA-MP	S.K.SAMAL
170	WP(C)/35046/2022 16232/2023	PRAKASH CHANDRA BEHERA-MP	SANJIB KUMAR BHANJADEO
171	WP(C)/33534/2023 16233/2023	SADASIBA RAY-MP	PRAFULLA KUMAR KAR
172	WP(C)/33536/2023 16234/2023	ADITYA RANJAN MISHRA-MP	SATYABRATA MOHANTY
173	WP(C)/33537/2023 16235/2023	MUKESH BEHRA-MP	BAIDHAR SAHOO
174	WP(C)/33538/2023 16236/2023	KSHYAMA BISWAL-MP	BIMBISAR DASH
175	WP(C)/33545/2023 16237/2023	M/S MDSG CONSTRUCTION PVT. LTD., NUAPADA-MP	PRABODHA CHANDRA NAYAK
176	WP(C)/10437/2023 16238/2023	RASHMI RANJAN SETHY-MP	RABI NARAYAN BEHERA
177	WP(C)/33544/2023 16239/2023	SONITA PRADHAN @ PALEI-MP	MANMAYA KUMAR DASH
178	WP(C)/33546/2023 16240/2023	BHARAT SAHU-MP	SUBASH CHANDRA SATAPATHY
179	WP(C)/33547/2023 16241/2023	PRAMOD KUMAR MOHANTY-MP	ULLASH CHANDRA MOHANTY
180	WP(C)/32021/2023 16242/2023	DAMAYANTI DEHURY-MP	HRUDANANDA MOHAPATRA
181	WP(C)/33548/2023 16243/2023	MAKAR KETAN SAHOO-MP	PITAMBAR PANDA
182	WP(C)/33183/2023 16244/2023	SK. GAYASUDDIN-MP	RAJENDRA NARAYAN ROUT
183	WP(C)/32070/2023 16245/2023	GAYATRI WOMEN SELF HELP, KORAPUT-MP	MANOJ KUMAR PATI
	WP(C)/27925/2023		

184	16246/2023 WP(C)/33566/2023	RAJA KISHORE CHOUDHURY-MP	TANMAY MISHRA
185	16247/2023 WP(C)/22765/2023	ANNAPURNA NURSING HOME, CUTTACK-MP	M/S BIDYDHAR PRADHAN,SMT DIPTI MOHAPATRA.S
186	16248/2023 WP(C)/33582/2023	SANTOSH KUMAR SAHOO-MP	MANAS RANJAN KHATUA
187	16249/2023 WP(C)/33583/2023	LABANYANIDHI SAHU-MP	BIBHU PRASAD PANDA
188	16250/2023 WP(C)/33586/2023	RAJ KISHORE SAHU-MP	BIBHU PRASAD PANDA
189	16251/2023 WP(C)/33584/2023	NAIMUN SINGH-MP	PABITRA KUMAR NAYAK
190	16252/2023 WP(C)/33588/2023	RADHAKANTA JAL-MP	BIBHU PRASAD PANDA
191	16253/2023 WP(C)/33591/2023	DEBRAJ PATRA-MP	BIBHU PRASAD PANDA
192	16254/2023 WP(C)/33589/2023	SUJATA MAHAPATRA-MP	SAKTI PRASAD DAS
193	16255/2023 WP(C)/33590/2023	DEBASISH OTTA-MP	DEBASIS TRIPATHY
194	16256/2023 WP(C)/33592/2023	BAIKUNTHA DALAI-MP	BIBHU PRASAD PANDA
195	16257/2023 WP(C)/33593/2023	BIJAY DANDASENA-MP	PRASANNA KUMAR NAYAK
196	16258/2023 WP(C)/33597/2023	KIRAN NAG-MP	BIBHU PRASAD PANDA
197	16259/2023 WP(C)/25649/2022	DR. BASANT KUMAR MISHRA-MP	
198	16260/2023 WP(C)/32447/2023	DAYANIDHI SAHOO-MP	
199	16261/2023 WP(C)/3216/2022	M/S IDCOL KALINGA IRON WORKS LTD.-MP	CHITTA RANJAN DAS
200	16262/2023 WP(C)/33601/2023	RITA SAHOO-MP	PANCHANAN PANIGRAHI
201	16263/2023 WP(C)/33604/2023	REKHA MANUJA-MP	LAXMI NARAYAN RAYATSINGH
202	16264/2023 WP(C)/33608/2023	PRASANNA KUMAR SAHOO-MP	SANJAY KUMAR SAMANTARAY
203	16265/2023 WP(C)/33609/2023	SOUMYA RANJAN DAS-MP	ANIRUDHA DAS
204	16266/2023 WP(C)/33608/2023	PRASANNA KUMAR SAHOO-MP	SANJAY KUMAR SAMANTARAY
205	16267/2023 WP(C)/33610/2023	SANGRAM KESHRI DAS-MP	HIMANSU SEKHAR SATAPATHY
206	16268/2023 WP(C)/33603/2023	TWISHA EDUCATIONAL PRIVATE LIMITED-MP	KSHIROD KUMAR SAHOO
207	16269/2023 WP(C)/21693/2023	MUKESH KUMAR DASH-MP	PRAKASH KUMAR SAMAL
208	16270/2023 WP(C)/11732/2023	M/S CEF ENGINEERING, BBSR-MP	SOMANATH MISHRA
209	16271/2023 WP(C)/25611/2023	M/S DITC MANAGING TRUSTEES, CUTTACK-MP	SOMANATH MISHRA
210	16272/2023 WP(C)/29968/2023	BIDYUTPRAVA SAHU-MP	SAMEER KUMAR DAS
211	16273/2023 WP(C)/29968/2023	BIDYUTPRAVA SAHU-MP	SAMEER KUMAR DAS
212	16274/2023 WP(C)/27070/2023	SARVODAYA SAMITI, KORAPUT-MP	ANKITA MUKHERJI
213	16275/2023 WP(C)/31555/2023	M/S. RADHARANI COMMERCIAL PVT. LTD.-MP	KSHIROD KUMAR SAHOO
214	16276/2023 WP(C)/17188/2023	NCC LTD.,HYDERABAD-MP	S. SUDHAKAR RAO
215	16277/2023	KUMUDINI PARIDA-MP	NIHAL RATH

216	WP(C)/30032/2023 16278/2023	M/S GREEN INDIA INFRASTRUCTURE AND DEVELOPERS PUNJAB PRUN L K D M B S H M P R A	
217	WP(C)/21953/2023 16279/2023	SUDHIRANJAN SAHOO-MP	SAUBHAGYA KUMAR SAMAL
218	WP(C)/33636/2023 16280/2023	JYOTSNAMAYEE DAS-MP	ABHILASH MISHRA
219	WP(C)/33637/2023 16281/2023	PRANA KRUSHNA SETHY-MP	ASHUTOSH MALLIK
220	WP(C)/33638/2023 16282/2023	AMEET MOHANTY-MP	SAUBHAGYA KUMAR SAMAL
221	WP(C)/33639/2023 16283/2023	LOACHAN KUMAR DAS-MP	ABHILASH MISHRA
222	WP(C)/33640/2023 16284/2023	SANATAN DHAL-MP	SUBIR PALIT
223	WP(C)/33641/2023 16285/2023	BINOD BIHARI BAG-MP	SUKANTA KUMAR DALAI
224	WP(C)/33643/2023 16286/2023	M/S. MUKTA INFOTECH, KEONJHAR-MP	MADHAB LAL AGARWAL
225	WP(C)/33645/2023 16287/2023	SATYA NARAYAN MISHRA-MP	PRAVASH CH.JENA
226	WP(C)/10678/2020 16288/2023	MANASHMITA KUMAR-MP	NIRMAL RANJAN ROUTRAY
227	WP(C)/33648/2023 16289/2023	GOBINDA MAJHI-MP	SIDHARTHA MISHRA
228	WP(C)/33649/2023 16290/2023	SIBARAM MISHRA-MP	SUBHADUTTA ROUTRAY
229	WP(C)/33652/2023 16291/2023	CHAMPATI ECO BRICKS, KHURDA-MP	DEBAPRASAD MISHRA
230	WP(C)/33653/2023 16292/2023	BAMADEV NAYAK-MP	SUBHADUTTA ROUTRAY
231	WP(C)/33655/2023 16293/2023	TRINATH SETHY-MP	KRISHNA CHANDRA SAHU
232	WP(C)/33663/2023 16294/2023	RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSR-MP	AMITAV BAGCHI
233	WP(C)/33664/2023 16295/2023	GANESH ORES PVT. LTD., ROURKELA-MP	CHITRASEN PARIDA
234	WP(C)/33666/2023 16296/2023	GITANJALI AGRAWAL-MP	SMITA RANJAN PATNAIK
235	WP(C)/33673/2023 16297/2023	UNION OF INDIA-MP	DIPTI RANJAN BHOKTA
236	WP(C)/33674/2023 16298/2023	UNION OF INDIA-MP	DIPTI RANJAN BHOKTA
237	WP(C)/33674/2023 16299/2023	SHAFIA SALIM-MP	SOUMENDRA PATTANAİK
238	WP(C)/33676/2023 16300/2023	PRAMILA MOHAPATRA-MP	RABINDRA NATH PRUSTY
239	WP(C)/33678/2023 16301/2023	SIBA SANKAR ACHARYA-MP	SUCHETA GUMANSINGH
	WP(C)/33679/2023		